

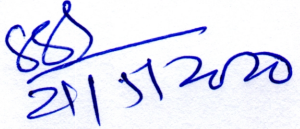
**No. N-35016/1/2020-O/o DD(CRS)**  
**Government of India**  
**Ministry of Information and Broadcasting**  
**CRS Cell, 'A' Wing, Shastri Bhawan, New Delhi 110001**

**Dated 21<sup>st</sup> May 2020**

**ORDER**

WHEREAS, Ministry recognizes that many organizations, operating Community Radio Stations, have their Grant of Permission Agreements (GOPAs) expired or expiring in the coming months and could not get their GOPAs renewed due to the ongoing pandemic of COVID-19 (novel Corona Virus).

2. WHEREAS, Community Radio Stations can play very important role in dissemination of information at the grass-roots level, especially in such emergencies. Therefore, GOPAs of such organizations, who's existing GOPAs have expired or shall expire up to 30.06.2020, is renewed for an interim period up to 31.10.2020 on the same terms and conditions as agreed upon in the last GOPA document signed with the Ministry. The interim period of renewal will be included in the full term of renewal period, as and when the requests of such organizations are processed on regular basis.

  
21/5/2020

(Gaurishankar Kesarwani)  
Additional Director (CRS Cell)  
Tel. No.: 2338 6547

To  
All operational Community Radio Stations.